

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 31st July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Appeal No.220 of 2012 &
IA No. 362 of 2012**

In the matter of:

**M/s. Chemplast Sanmar Ltd.Appellant (s)
Versus
Joint Electricity Regulatory Commission ...Respondent (s)
& Anr.**

**Appeal No.221 of 2012 &
IA No. 363 of 2012**

In the matter of:

**M/s. Chemfab Alkalis Ltd.Appellant (s)
Versus
Joint Electricity Regulatory Commission ...Respondent (s)
& Anr.**

Counsel for the Appellant (s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan
Counsel for the Respondent (s): Mr. V.G.Prasasam
Mr. Prabu Ramasubramanian for R-2
Mr. J. Sridharan
Mr. Anish Garg (Reps.) for R.1

ORDER

At the request of the learned counsel for the Respondent, Pos the matters on **21.08.2013.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**